F. No. 01(05)/Circular/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. P uram, New Delhi -110066

Date: 08.02.2019

CIRCULAR

Reference to Order dated 14.01.2019 issued on the subject of uploading

the Daily Orders by SPS/ Steno.

- The Dy./ Asstt. Registrar of each Bench may ensure the following :
- That the order is implemented by the SPS/ Steno on everyday basis 1. Verify from the website that no order is left out in respect of any of without exception.
- the items in the cause list except for the files taken for detailed 2. Submission of monthly report of the orders not uploaded and the
- names of the SPS/ Steno who failed to upload after reminding 3. Provide sufficient internet speed to systems provided to the
- 4. SPS/Steno.

(Bineesh Kumar K.S) Registrar

Copy to :

- SPS to Hon'ble President, CESTAT, Delhi 1.
- Dy. Registrar/ Asstt. Registrar, CESTAT, all Benches 2.
- SPS/PA, CESTAT, all Benches(for strict observance of the Order) 3.
- Office copy/ Guard file 4.
- Notice Board/ Website 5.